


**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 01.09.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali  
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(CAA) No.07/BB/2017	-	Admission	230/232	Nandos Karnataka Restaurants Pvt Ltd

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
3.	SHREYAS A 9036118414	PETITIONER	

**ORDER**

Counsel for petitioner is present. UDC from ROC office is present. He requested time to nominate counsel for ROC and RD and to file report. List it on 18/09/2017.

  
MEMBER(J)

  
MEMBER(T)